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O.A.No. 93 of 2008

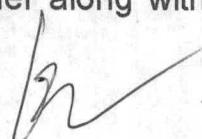
1. Order dated 15.02.2008

THE HON'BLE DR.K.B.S.RAJAN, MEMBER(J)

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Heard. As this Tribunal has got no jurisdiction, Learned Counsel for Applicant prays for withdrawal of this OA. The prayer is allowed., OA is dismissed as infructuous.

Send copies of this order along with OA to the Respondents.


Member(J)